- Selected Airline Operators are allowed to undertake ground handling for (ii) their RCS Flights at all airports.
- (iii) Airports Authority of India (AAI) does not levy any Terminal Navigation Landing Charges (TNLC) on RCS Flights.
- (iv) Route Navigation and Facilitation Charges (RNFC) are levied by AAI on a discounted basis @ 42.50% of normal rates on RCS flights.

Airports Authority of India (AAI), being the Implementing Agency, has conducted three rounds of bidding under the scheme. Under RCS - UDAN, 688 RCS routes have been awarded by the Implementing Agency. Out of which, 232 RCS routes involving 43 unserved and underserved RCS Airports have been commenced so far. Details of 43 unserved and underserved RCS airports where RCS operations have started are given in the Statement. [Refer to the Statement-II appended to the answer to vs Q.No. 2561 (Part (a) to (c)]

## Jewar International Airport, Uttar Pradesh

2563. SHRI VIJAY PAL SINGH TOMAR: DR. AMEE YAJNIK: SHRI RAJMANI PATEL:

Will the Minister of CIVIL AVIATION be pleased to state:

whether any action has been taken by Government in the construction and (a) speeding up the process of authorisation of Jewar International Airport in Jewar, Uttar Pradesh and what advancements and approvals are being given by DGCA to speedup the airport construction in Jewar, Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Government of India, Ministry of Civil Aviation has granted 'in-principle' approval to Government of Uttar Pradesh (GoUP) for construction of new Greenfield airport at Jewar, Uttar Pradesh. GoUP appointed Yamuna Expressway Industrial Development Authority (YEIDA) as the implementing agency for the project. YEIDA has informed that the financial bids for development of Noida International Airport have been opened and Zurich Airport International AG has been declared as the highest bidder. As per the Greenfield Airport Policy, 2008, subsequent to grant of 'in-principle' approval to an airport project, all responsibilities regarding execution of the project lie with the project proponent, *i.e.* GoUP in the case of Jewar Airport Project.